

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD**

Original Application No.21/286/2018

Date of Order: 30.10.2019

Between:

Sri B. Radha Kishan, HRMS No. 198402349,
Aged 55 years 3 months and 19 days as on 31.3.2018,
O/o. SDE (External), Jeedimetla, Hyderabad.

... Applicant

And

1. Bharat Sanchar Nigam Limited (BSNL),
Rep. by its Chief General Manager,
T.T. Circle, Hyderabad – 1.
2. Bharat Sanchar Nigam Limited (BSNL),
Rep. by its Principal General Manager,
Hyderabad Telecom District, Adarshnagar, Hyderabad – 500063.
3. Bharat Sanchar Nigam Limited (BSNL),
Rep. by its G.M.T.D. of A.D.B. (Adilabad), Telangana.

... Respondents

Counsel for the Applicant ... Mr. P.N.A. Christian
Counsel for the Respondents ... Mrs. A.P. Lakshmi, SC for BSNL

CORAM:

Hon'ble Mr. Justice L Narasimha Reddy, Chairman
Hon'ble Mr. B.V. Sudhakar, Member (Admn.)

ORAL ORDER

{As per Hon'ble Mr. Justice L Narasimha Reddy, Chairman}

Learned counsel for the applicant sought permission to withdraw the OA.

Permission is granted. OA is dismissed as withdrawn.

There shall be no order as to costs.

(B.V. SUDHAKAR)
MEMBER (ADMN.)

(JUSTICE L. NARASIMHA REDDY)
CHAIRMAN

(Dictated in open court)
Dated, the 30th day of October, 2019

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